

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 209
IB-410(PB)/2021
IA- 2570/2024

IN THE MATTER OF:

State Bank of India (Through RP Mr. Harvinder Singh) ... Applicant/Petitioner

Versus

Mr. Kannan Selvaraj ... Respondent

Under Section: 95 (1) of (IBC) (CIRP)

Order delivered on 03.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Himanshu Lilani

For the RP : Adv. Abhishek Anand, Adv. Ishaan Dhingra

For the AGM SBI : Adv. Divitiay Kumar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 28.08.2024.

**Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)**